

ITEM NO.1501
(For Judgment)

COURT NO.12

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3468/2022

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MUKESH KUMAR MEENA

Respondent(s)

Date : 28-04-2022 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Raj Bahadur Yadav, AOR

For Respondent(s) Ms. Mridula Ray Bharadwaj, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mrs. Justice B.V. Nagarathna.

The appeal is allowed in terms of the signed reportable judgment. Pending applications, if any, shall stand disposed of.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NISHA TRIPATHI)
BRANCH OFFICER

(signed reportable judgment is placed on the file)

